

discharged their effluents into major rivers. These units include the following :-

1. M/s. Simplex Paper Mills, Gondia, Dist. Bhandara.
2. M/s. Ballarpur Industries Ltd., Ballarpur, Dist. Chandrapur.
3. M/s. Nath Pulp & Paper Mills, Aurangabad.
4. M/s. Aurangabad Paper Mills, Aurangabad.
5. M/s. Kopran Chemicals, Raigad.
6. M/s. Shree Hari Chemicals, Exports Ltd., MIDC, Dist. Raigad.
7. M/s. Crest Chemicals, MIDC, Mahad, Dist. Raigad.
8. M/s. ATV Products (I) Ltd., Dist. Raigad.
9. M/s. Engymes Pharmaceuticals & Industrial Chemicals Ltd., Dist. Raigad.

(d) The industries were directed by the Maharashtra Pollution Control Board to augment their treatment facilities to comply with the prescribed standards. To ensure compliance, bank guarantees have been obtained from the defaulting units. Of the nine units, six have installed the requisite treatment facilities.

(e) and (f) . Central Government Provides financial assistance to small scale industries to set up common effluent treatment plant (CETP) under the World Bank aided Industrial Pollution Control Project. An amount of Rs 138 lakhs has so far been disbursed for setting CETPs in Maharashtra.

Under this World Bank aided project, the Industrial Development Bank of India and Industrial Credit & Investment Corporation of India have provided loans at a concessional rate of interest to a large number of industries in Maharashtra to install pollution control facilities.

[*English*]

Sandalwood and Red Sanders

*4 PROF. UMMAREDDY VENKATESWARLU : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have planned to encourage plantation of valuable trees like sandalwood and red sanders;

(b) if so, the details thereof;

(c) the states which have conditionally considered to encourage such plantations;

(d) whether any survey has been conducted by the Government in this regard;

(e) if so, the findings thereof; and

(f) the steps taken by the Government to popularise interest in plantation of the valuable trees ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) and (b) . Yes, Sir. The States of Kerala, Karnataka, Andhra Pradesh and Tamil Nadu are encouraging the cultivation of valuable trees like sandal wood. Andhra Pradesh and Tamil Nadu are also encouraging cultivation of Red Sanders.

(c) No specific conditions have been imposed by States for encouraging such plantations.

(d) and (e) . Kerala has conducted a survey in the reserved forest area to determine suitability of raising valuable species like Sandalwood in forest areas.

(f) The various steps taken by the State government to popularise interest in plantations of valuable trees are :

(i) Seedlings of these species are made available to the farmers/individuals for plantation through extension programmes.

(ii) In the State of Karnataka, Kerala and Tamil Nadu the Sandalwood growing in private areas is extracted by the Government and a share of the sale proceeds is paid to the owners. In addition Tamil Nadu is paying cash incentive to the tribal population for raising Sandalwood in their Patta land.

(iii) Research programmes are being undertaken to standardise new and better techniques for propagation of valuable tree species including Sandalwood and Red Sanders.

Pooyamkutty Hydro Electric Power Project

*5. SHRIMATI SUSEELA GOPALAN :
SHRI A. CHARLES :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether clearance has been accorded to the Pooyamkutty Hydro Electric Power Project in Kerala;

(b) if so, when it was accorded;

(c) if not, the reasons therefor; and

(d) the likely time by which the clearance to the project is likely to be accorded ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) to (c) . Environmental clearance to the Pooyamkutty Hydro Electric Power Project in Kerala was accorded by the Government of India in June, 1985. However, the proposal of the State Government for diversion of forest land under the Forest (Conservation) Act, 1980 was rejected on merits in January, 1991 due to the likely adverse ecological impact of the project.

(d) The State Government has represented for a re-examination of the earlier decision under the Forest (Conservation) Act, 1980. The representation is under consideration.

Recruitment and Assessment Scheme

*6. SHRI MANJAY LAL :
SHRI SUKDEO PASWAN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :